

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04

IA(I.B.C)/ 1225(MB)2024 IN C.P. (IB)/753(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.05.2024**

NAME OF THE PARTIES : **Indian Bank**

Vs

Gokul Sugar Industries Limited

For FC : Adv. Honey Satpal

For CD : Adv. Milly Ghoshal

Section 7 of IBC

ORDER

Counsel for FC requests for time for responding to the additional affidavit.

List on 17.05.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)